

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI
Review Application No. 20 of 2016

In
Application No.75 of 2015 (SZ)
(Circuit Bench case)

In the matter of:-

Shammy Thilakan, Kollam

Vs.

1. Kerala State Pollution Control Board
rep. By its Chairman, Thiruvananthapuram
2. The Chief Environmental Engineer, Kerala State Pollution Control Board, Kollam
3. S. Sreekumar

CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER

HON'BLE MR.P.S.RAO, EXPERT MEMBER

Present: Applicant : Mr.P.K.Suresh Kumar & Mr.K.P.Sudheer

Respondent No.1 & 2 : Mr.T.Navin

Respondent No.3 : M/s.M.R.Anison, S.Sunil Narayanan, H.Vijay Kumar,
M/s.Sukumaran & Usha

Note of the Registry	Orders of the Tribunal
Item No.11	Date: 6 th October, 2017 Post this application on 04.12.2017. , JM (Justice Dr. P. Jyothimani) ,EM (Shri P.S. Rao)